

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

THIRTY-SIXTH REPORT

(Presented on 12-10-1982)

The Business Advisory Committee held a sitting on Tuesday, 12 October, 1982.

The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Sugar Cess (Amendment) Bill, 1982.
(Consideration and passing) | } 2 hours |
| (2) The Sugar Development Fund (Amendment) Bill, 1982.
(Consideration and passing) | |
| (3) The Industrial Development Bank of India (Amendment) Bill, 1982.
(Consideration and passing) | 2 hours |
| (4) The Powers-of-Attorney (Amendment) Bill, 1982, as passed by Rajya Sabha
(Consideration and passing) | 1 hour |
| (5) The Central Universities (Amendment) Bill, 1982, as passed by Rajya Sabha.
(Consideration and passing) | 2½ hours |
| (6) Discussion and voting on the Supplementary Demands for Grants (General) for 1982-83. | 2 hours |
| (7) Discussion and voting on the Supplementary Demands for Grants for the State of Assam for 1982-83. | 1 hour |
| (8) Discussion under Rule 193 regarding the flood and drought situation in the country. | On Thursday,
14 October,
1982 at 4 P.M. |

NEW DELHI;
October 12, 1982
Asvina 20, 1904 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.